from Bikaner. In view of the TP. presentations received about the difficulty experienced by Jodhpur passengers due to an earlier departure, it is proposed to start 95-Up Mail ex-Jodhpur at about 08.00 hours, as before, in the time-table to come into force with effect from 1-10-1968

Tariff Commission Report on Car Manufacture

354. SHRI D. N. PATODIA: SHRI K. HALDER:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Tariff Commission which was asked to enquire into the production cost of cars has in its report to the Government suggested doing away with price and distribu-tion control on cars;
- the Commission has (b) whether also suggested that unless the prices of cars are allowed to be raised, it may not be possible for the industry to improve the quality of cars pursuance of the recommendations of the Pande Committee as the industry is sustaining heavy losses:
- (c) whether Government have considered the recommendations of the Tariff Commission; and
- (d) if so, the decisions taken this regard?

THE MINISTER OF INDUSTRIAL COMPANY DEVELOPMENT AND AFFAIRS (SHRI F. A. AHMED): (a) The report of the Tariff Commission in regard to the cost structure กทสั the fair selling prices of different types of automobiles has not yet been received.

(b) to (d). Do not arise.

Textile Industry

355. DR. RANEN SEN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Textile mill-owners have requested Government to declare the industry as 'Priority industry' in regard to imposition of taxes; and

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(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI); (a) Yes. Sir.

(b) The matter is under consideration.

Recommendations of Mukherjee Commission

SHRI MOHAMMAD ISMAIL: 356. SHRI B. K. MODAK: SHRI JYOTIRMOY BASU: SHRI BHAGABAN DAS:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether Government have considered the recommendations of the Mukherjee Commission in respect of re-transfer of exploration wing to the Indian Bureau of Mines:
- (b) if so, the decision taken thereon: and
- (c) if not, when is the likely to be taken and the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK): (a) Yes Sir.

- (b) It was decided not to retransfer the exploration wing to the Indian Bureau of Mines.
 - (c) Does not arise.

Mining and Allied Machinery Corporation, Durgapur

SHRI MOHAMMAD ISMAIL: 357. SHRI BHAGABAN DAS: SHRI SATYA NARAIN SINGH:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state: